NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 23/(MAH)/2013 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2016

NAME OF THE PARTIES: Mr. Rajan Shivnath Puri V/s. M/s. Crimplon Yarns Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S No	NAME	DESIGNATION	SIGNATURE
5. No.	Rumi H. Mirga	Advocate for Respondents	R.H.M
	Smitkann	RUSP NO. 2	Sanom
3.	Shilpa Redlear	beriviouses by	and Sedlean
4.	bolonel Athirt Ko	Idam -da-	-1.

Order CP No. 23/397-398/CLB/MB/MAH/2013

Petitioner Counsel is ready for making submission, whereas the Respondent side has not yet filed their side written submissions, hence they are directed to file their written submission on or before 31.12.2016 by supplying copies to the other side.

At request of the parties, list this matter for Final hearing on 9.1.2017.

sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-V. NALLASENAPATHY Member (Technical)